

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-19640-JK (LD) of 2024
DATED:-10 - 12 - 2024

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated 10.12.2024

No:-LAW-OIC/12/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Health and Medical Education Department
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.19640 -JK(LD) of 2024 dated 10.12.2024

S No	Title of the Case	OIC
1	CRM(M) No. 483/2024 titled Mohan Kumar Versus U.T of J&K	Sh. Madan Lal Magotra, Deputy Commissioner, Food Safety Jammu, Drugs and Food Administration Department, J&K.
2	CRM (M) No. 220 of 2024 titled Digital Vision Versus Union Territory of J&K	Ms. Rumeesa Mohd. (Assistant Controller Drug, Anantnag),
3	WP(C) No. 2331/2024 titled Punnu Ram and others Versus UT of J&K and others.	Mr. Sanjay Sharma, Dy. Director (Dentistry), Health Services Jammu,
4	CRM(M) No. 348 of 2024 titled Anuj Kumar Singh Versus Union Territory of J&K.	Ms. Rumeesa Mohd. (Assistant Controller Drug, Anantnag), Mob. No. 9419010261,
5	CRM(M) No. 155/2024 titled Navdeep Gupta V/S Union Territory of Jammu & Kashmir	Mr. Arvind Sharma, Assistant Drugs Controller, Phone No. 9419192014, E-Mail: aarvind@live.com,
6	O.A. No. 449/2024 titled Rohan Kumar Vs UT of Jammu & Kashmir and another .	Dr. Harbaksh Singh, Chief Medical Officer, Jammu, Phone No. 9419190500, E-Mail: cmojammu@gmail.com,
7	(CRM (M) No. 347 of 2024 titled Sanjeev Nagpal Vs UT of J&K) instead of Humaira Yousuf, Assistant Controller Drug	Ms. Rumeesa Mohd. (Assistant Controller Drug, Anantnag), Mob. No. 9419010261,
8	Food Safety Officer Samba Vs Chaman Lal S/o Late Gian Chand	Mr. Madan lal Magotra, Deputy Commissioner, Food safety Jammu (Mobile No. 9419110590, email dofda66@gmail.com)
9	Shahyaz Enterprises V/s Union Territory of J&K in CRM {M} No. 82/2024.	Mr. Arvind Sharma, Assistant Drugs Controller, Drugs and Food Control Organization J&K, Phone No. 9419192014, E-Mail: aarvind@live.com
10	Nishant Gupta V/S Union Territory of J&K and others in CRM {M} No. 683/2023.	Mr. Arvind Sharma, Assistant Drugs Controller, Drugs and Food Control Organization J&K, Phone No. 9419192014, E-Mail: aarvind@live.com
11	Pure & Cure Health Care Pvt. Ltd. Versus U.T of J&K & Others in CRM(M) No.582/2024	Mst, Humaira Yousouf, Assistant Controller Drug, Pulwama/Shopian Phone No. 9906655786
12	M / S Pure & Cure Healthcare Pvt Ltd and anr V/s U.T of J & K & others in CRM (N) No. 431/2024	Mr. Zaffar Ahmad Bhat, Assistant Controller Drug, Sopore/Baramulla Phone No. 7298009092
13	Omega Pharma V/s Drug and Food Control Organization Through Drugs Inspector Jammu (Zone V) Office of the Deputy Controller	Mr. Arvind Sharma, Assistant Drugs Controller, Drugs and Food Control Organization J&K, Phone




	Drugs Drugs and Food Control Organization, Muthi, Jammu in CRM(M) No : - 483/2022.	No. 9419192014, E-Mail: aarvind@live.com
14	Mr Gowhar Wani Managing Director M/s Vow care Products V/s State of Jammu & Kashmir, through Drugs Control Officer, Manufacturing Kashmir Division, Drugs & Food Control Organization J&K Srinagar in CRM (M) No. 308 of 2022.	Mr. Shibeer Ahmad Bhat, Assistant Controller Drug, Srinagar, Phone No. 7298022707
15	Neelam Kumari & Ors. Versus State (now U.T) of J&K & others in T.A./227/2024.	Dr. Sanjay Sharma, Dy. Director (Dentistry), Health Services Jammu, Phone No. 8716888000, E-Mail: sanjay1200@gmail.com
16	O.A No. 47/2024 titled Balvinder Singh versus UT of J&K and others.	Mr. Mohan Singh, Under Secretary to Government
17	OA No. 770/2024 titled Dr. Sheikh Sajad Ahmad versus UT of J&K and others.	Mr. Mushtaq Ahmad Khan, Under Secretary to Government Health Department
18	Abid Sameer and others V/S U.T OF J&K AND another in WP (C) No. 1408/2024, CM No. 3486/2024.	Dr. Rakesh Bahl Principal Government Medical College, Doda9419192166 Rakeshbah.26164@Jk.gov.in


